## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 123/397-398/NCLT/AHM/2016 (New) CP No. 26/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Kanakbhai Ratilal Patel

Balajikrupa Estates Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. VAIBHAUI K. PARIKH) Advocaty

2. PAYAN S. GODIANALA ADVOCATE PETITIONER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Ms. Vaibhavi Parikh with Learned Advocate Mr. Kavankumar Mankad present for Respondents No. 1 to 3. None present for Respondent No.4.

Respondent shall file additional reply within two weeks serving a copy in advance to petitioner and petitioner shall file rejoinder within ten days thereafter.

List the matter on 15.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.